



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,22nd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|---|----------------------------------|--|
| ORDERS | | | | |
| 1 | CRP/372/2016 | KHAGENDRA NAMASUDRA Versus RAJIB KAR and 2 ORS. | MR. M TALUKDAR MS. D KALITA | MR. S DUTTA (r-3) MS. M CHOUDHURY (r-3) MS C BORAH (r-3) |
| 2 | WP(C)/5630/2022 | RATNESWAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS | MR. B D GOSWAMI MR. J M GOGOI | GA, ASSAM SC, REVENUE |
| 3 | I.A.(Civil)/822/2023 in CRP/1538/2023 | KISHOR KR DAS Versus ON THE DEATH OF PROBhat MAHANTA | MR. R K BHUYAN MR. M KASHYAP | |
| | WITH CRP/1538/2023 (Filing Number) | KISHOR KR DAS Versus MANJULA MAHANTA AND 5 ORS A | MR. R K BHUYAN | |
| 4 | WP(C)/327/2024 | RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS | MD S HOQUE MR. M DEKA | SC, FOREST MR. S BARUAH, SC, PCBA |
| 5 | Crl.Pet./704/2024 | SMTI. ETI MONDAL AND 3 ORS Versus PINKU DAS AND ANR | MR S ISLAM MR. S BISWAS | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 22/10/2024

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 3) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
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| 24) | MR K K MAHANTA (Sr. Advocate) | 22-10-2024 | To | 31-10-2024 |
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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---------------------------------|--|--|--|
| ORDERS | | | | |
| 1 | WP(C)/1938/2017 | MS. JUMI SARMAH BARUAH and 5 ORS Versus THE STATE OF ASSAM AND 20 ORS | MR.D GOGOI MR.S BORTHAKUR | MR.P PATHAK(Sr.Adv.)(R-4,6&13) DR.P K GOSWAMI(R-4,6&13) MR.B HUSSAIN(R- 4,6&13) SC, APSC MR.N DEKA(R-21)(R-19) MR.M MAHANTA (R-10) MR.P D NAIR R-5,8,9,11,16,17,18and20 MR.A DHAR(R-10) MR G ALAM(R-5,8,9,11,16,17,18&20) MR K K DAS(R-10) MR.H ROHMAN(R-5,8,9,11,16,17,18&20) MR.M GOGOI(R-21)(R-19) SC, HEALTH & F W MR.D NAG(R-5,8,9,11,16,17,18&20) |
| 2 | WP(C)/2532/2017 | ABDUL MOTIN MONDAL Versus THE STATE OF ASSAM and 7 ORS. | MR.M U MONDAL MSN NASRIN MDI H KHAN | GA, ASSAM MR.H RAHMAN(R- 6&7) MR.R SARMA(R- 6&7) SC, SECONDARY EDUCATION MRS.S D SAIKIAR- 6and7 |
| 3 | WP(C)/3808/2017 | RUPALI DUTTA Versus THE STATE OF ASSAM and 10 ORS. | MS.I DEKA MR.R SARMA | GA, ASSAM MS.R GOSWAMI(R-10) SC, ELEMENTARY EDUCATION |
| 4 | WP(C)/6125/2017 | DAMODAR BHUYAN Versus GAUHATI UNIVERSITY and 4 ORS. | MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA | SC, G U |
| 5 | WP(C)/8426/2018 | JIBA KANTA GOGOI Versus THE STATE OF ASSAM AND 6 ORS. | MR. B CHETIA MR. P K GOGOI | SC, PNRD SC, AG SC, FINANCE DEPTT. |

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
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| ORDERS | | | | |
| 1 | WP(C)/8643/2018 | SAHAR ALI Versus THE STATE OF ASSAM AND 11 ORS | MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed | GA, ASSAM MR S SARMA |
| 2 | WP(C)/3584/2020 | JULEKHA BIBI AND ANR. Versus MINJUMA BEGUM AND 2 ORS. | MR. S C BISWAS | MS. R D MOZUMDAR (R3) MR A K AZAD MS. C MOZUMDAR (R3) MR. S P SHARMA (R3) MR M RAHMAN |
| 3 | I.A.(Civil)/2701/2023 IN WP(C)/3172/2015 (D/O) in WP(C)/3172/2015 | MD. RASHIDUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS | MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN | GA, ASSAM MR. J A AHMED (R-4) MR. K M HASSAN(R-4) SC, REVENUE |
| 4 | WP(C)/6292/2023 | ASKAR ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS | MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS | MR. J AHMED (R-7,8,9) SC, AG MS A HUSSAIN (R-7,8,9) R BEGUM (R-7,8,9) H G DAISY (R-7,8,9) SC, SEC. EDU. SC, SSA SC, FINANCE |
| 5 | Crl.Pet./784/2024 | FIROJ KHANDAKAR Versus KARABI BEGUM AND ANR | MS B R A SULTANA | PP, ASSAM |

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